

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 246 of 2013

Dated : 24th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Agri Gold Products Ltd. & Ors. Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on
26.11.2013. Dasti service is permitted.

Post the matter on **26.11.2013.**

(Rakesh Nath)
Technical Member
ts/pg

(Justice M. Karpaga Vinayagam)
Chairperson